क्योंकि cancer हो, heart disease हो, road accidents हों, Lifestyle diseases हों, इन सभी के उपचार का खर्चा बहुत ज़्यादा है, जो 5 लाख की राशि में नहीं हो सकता। आज की महंगाई और cost of treatment देखते हुए यह अत्यंत ज़रूरी है कि one-size-fits-all approach को बदलना होगा। हमारे देश का जो बुज़ुर्ग या वरिष्ठ नागरिकों का वर्ग है, उन्हें आज भी किसी प्रकार का बीमा या social security नहीं दी जाती है। बीमा कंपनी भी वरिष्ठ नागरिकों को बीमा देने से मना कर देती है। मेरी मांग है कि सरकार सबसे पहले आयुष्मान भारत में दिए जाने वाले बीमा को disease-specific करे और बीमा की राशि को बढ़ाया जाए और इसके अतिरिक्त वरिष्ठ नागरिकों को भी आयुष्मान भारत के अंतर्गत शामिल करके उन्हें social security net के अंतर्गत लाया जाए।

MR. DEPUTY CHAIRMAN: The following hon. associated themselves with the Special Mention raised by the hon. Member, Dr. Ashok Kumar Mittal: Dr. Sasmit Patra (Odisha), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shrimati Sulata Deo (Odisha), Shri Sanjeev Arora (Punjab), Shri A.A. Rahim (Kerala), Shrimati Jebi Mather Hisham (Kerala), Dr. John Brittas (Kerala), Shri Haris Beeran (Kerala), Shri R. Girirajan (Tamil Nadu), and Shri Jawhar Sircar (West Bengal).

Inclusion of 'Ahimsa' (Non-Violence) in the Preamble of the Indian Constitution

DR. SASMIT PATRA (Odisha): Mr. Deputy Chairman, Sir, I rise to seek the inclusion of 'Ahimsa' (non-violence) in the Preamble of the Indian Constitution. Former hon. Chief Minister of Odisha, in May 2018, during the first meeting of the National Committee for 150th Birth Anniversary Celebrations of Mahatma Gandhi, had requested for inclusion of 'Ahimsa' in the Preamble of the Indian Constitution. He had again, in December 2019, reiterated this demand in second meeting of the National Committee for celebrations of 150th Birth Anniversary of Mahatma Gandhi. On 23rd March, 2021, Odisha Vidhan Sabha passed a unanimous resolution for inclusion of 'Ahimsa' in the Preamble of the Indian Constitution. On the same day, the Odisha Assembly also had a three-hour special discussion on Gandhi*ji*'s visit to Odisha exactly 100 years back on 23rd March, 1921. Apart from hon. Chief Minister of Odisha's iteration and Odisha Vidhan Sabha's resolution, signature campaign across the State for inclusion of 'Ahimsa' in the Preamble of the Constitution of India also took place. On the occasion of 75 years of India's Independence, hon. former Chief Minister of Odisha also flagged off the *Ahimsa Rath*, whose sole objective was to spread the Gandhian doctrine of 'Ahimsa' (non-violence)across the cross-sections of the people and commemorating Gandhi*ji*'s special relation with Odisha. Placing these initiatives on record, I reiterate the request that the Government of India may

kindly initiate steps to ensure that 'Ahimsa' (non-violence)is included in the Preamble of the Indian Constitution, as requested by former hon. Chief Minister of Odisha, and passed through a unanimous resolution by Odisha Vidhan Sabha.

MR. DEPUTY CHAIRMAN: The following hon. associated themselves with the Special Mention raised by the hon. Member, Dr. Sasmit Patra: Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Niranjan Bishi (Odisha), Shrimati Sulata Deo (Odisha), Shri M. Shanmugam (Tamil Nadu), Prof. Manoj Kumar Jha (Bihar), Shri Muzibulla Khan (Odisha), Shri Lahar Singh Siroya (Karnataka), Shri Subhasish Khuntia (Odisha), Shri Jawhar Sircar (West Bengal), and Shri Haris Beeran (Kerala).

Demand for establishment of CGHS Wellness Centre in Kangra, Himachal Pradesh

सुश्री इंदु बाला गोस्वामी (हिमाचल प्रदेश): महोदय, मैं आपके माध्यम से माननीय स्वास्थ्य मंत्री जी का ध्यान जिला काँगड़ा, हिमाचल प्रदेश में CGHS वैलनेस केंद्र की आवश्यकता की ओर आकृष्ट करना चाहती हूँ।

[**उपसभाध्यक्ष (डा. सस्मित पात्रा)** *पीठासीन हुए।*]

काँगड़ा, हमीरपुर व चंबा में CGHS के अंतर्गत इलाज कराने वाले लोगों को चंडीगढ़ व शिमला जाना पड़ता है तथा पहाड़ी क्षेत्र होने के कारण, आवागमन में बहुत समय लगता है। बच्चों, महिलाओं और बुजुर्ग मरीजों को इलाज के लिए एक अटेंडेंट के साथ रुकने की व्यवस्था करनी पड़ती है, जो खर्चीला भी होता है। काँगड़ा से हमीरपुर 90 किलोमीटर है तथा चंबा से 120 किलोमीटर है, इसलिए लोग वहां से एक दिन में ही आना जाना कर सकते हैं।

जिला काँगड़ा में लगभग 20 से ज्यादा केंद्र सरकार के कार्यालय धर्मशाला और उसके आस पास के क्षेत्र में हैं, जिनमें लगभग दस हजार से अधिक CGHS का लाभ लेने वाले केन्द्रीय कर्मचारी कार्यरत हैं। इसके अलावा आर्मी व अन्य पैरा मिलिट्री फ़ोर्स में सेवा दे रहे जवान व उनके परिवार के सदस्य भी रहते हैं, जिनमें बुजुर्गों, महिलाओं और बच्चों की संख्या अधिक है। इन जिलों में लगभग हर घर का एक सदस्य आर्मी या पैरा मिलिट्री फ़ोर्स में कार्यरत है, इसलिए वहां पर CGHS सेंटर की अत्यंत आवश्यकता है। अतः मेरा माननीय मंत्री जी से अनुरोध है कि काँगड़ा में CGHS वेलनेस सेंटर बनाने के लिए विभाग को निर्देशित करने की कृपा करें, धन्यवाद।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shrimati Indu Bala Goswami: Dr. Kanimozhi NVN Somu (Tamil Nadu) and Shri M. Mohamed Abdulla (Tamil Nadu).